

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 108
CA No. 158(PB)2017
IA No. 14/JPR/2018
IA No. 24/JPR/2018
IA No. 43/JPR/2018
IA No. 72/JPR/2018
IA No. 77/JPR/2018
IA No. 75/JPR/2019
IA No. 206/JPR/2019
IA No. 66/JPR/2020
CP No. 12(ND)/2016
TA No. 34/2018
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Mr. Gajendra Singh Panwar & Anr.

...Petitioners

Versus

M/s Girivar Hotel & Resort Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 16.07.2024.


(Prabhu Dayal Sewda)
Court Officer

July 04, 2024